

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 69 of 2013**

**Dated :21<sup>st</sup> April, 2014**

**In the matter of :**

**Hooghly Chambers of Commerce  
and Industry**

**... Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory  
Commission & Anr.**

**... Respondent(s)**

**ORDER**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Prateek Dhar  
Mr. C.K. Rai for R-1

**ORDER**

There is no sitting of the Bench today.

Post the matter for further hearing on **19th May, 2014.**

**Court Master**